

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 2442
TO BE ANSWERED ON: 01.08.2018

LAW TO CHECK DATA THEFT

2442 . SHRI PANKAJ CHAUDHARY:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes to make any effective law to check the increasing cases of data theft;
- (b) if so, the details thereof;
- (c) whether the Government has received the report from Justice Srikrishna Committee in this regard; and
- (d) whether the Government has studied the said report and if so, the reaction of the Government thereto?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI S.S. AHLUWALIA)

(a), (b) and (c): Yes, Sir. Government is considering bringing data protection legislation in the country. A Committee of Experts on Data Protection chaired by Justice Shri. B.N Srikrishna (Retd.) had been constituted to look into the aspects pertaining to Data Protection. The Committee has submitted its report along with draft Bill to Government on 27th July, 2018.

(d): The report has been received on 27.07.2018, and is being examined.
